



IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No.105
(IB)-601(PB)/2022

IN THE MATTER OF:

M/s. Sarvottam Rolling Mills Private ... Petitioner/Applicant
Limited

v.

M/s. Rathi Industries Limited ... Respondent

Order Under Section 9 of Insolvency & Bankruptcy Code (IBC) CIRP

Order delivered on 03.05.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. L. N. GUPTA
HON'BLE MEMBER (T)

(HEARING THROUGH PHYSICAL MODE AND VC)

PRESENT:

For the Applicant : None

For the Respondent : None

ORDER

New IA-2120/2023

Today when the matter was called, none appeared for the parties.

List the matter again for a physical hearing on **21.08.2023**.

-sd-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-

(L. N. GUPTA)
MEMBER (TECHNICAL)